

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Review Application No. 09 of 2020

IN

Company Appeal (AT) (Insolvency) No. 848 of 2019

In the matter of:

Deepakk Kumar

....Appellant

Vs.

Phoenix ARC Pvt. Ltd & Anr.

...Respondents

Present

For Appellant: Mr. Dilip Singh, Advocate.

For Respondents: Mr. Suresh Dutt Dobhal alongwith Ms. Sonakshi Dhiman, Advocates for R-1.

Mr. Goutham Shivshankar (RP), Advocate for R-3.

ORDER

(Virtual Mode)

02.09.2020: Heard the Learned Counsel for the Review Applicant/ Appellant in full, at the admission stage of the 'Review Application'. **'Order is Reserved'**.

The Learned Counsel for the Review Applicant/ Appellant is permitted to file the 'Notes of Submissions' on behalf of their Review Applicant/ Appellant within one week from today.

**[Justice Venugopal M.]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

**[Shreesha Merla]
Member (Technical)**

Sim/nn